

National Company Law Tribunal

Allahabad Bench

C P NO. 79/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY:

Allahabad Galvanising Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE:

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Rep. 1,4	Guinfr.
2.				

C.P. No. 79/241-244/ALD/2016

The case is adjourned for mutually agreed and the convenient date for further hearing. The same can be informed to the Registry of this Tribunal eg. on 28th November, 2017.

Date: 10/11/2017

Typed by
Jyoti
(Stenographer)

—Sd—
H.P. Chaturvedi, Member(Judicial)